

(ii) The concerned range states of India have been advised as below :

- (a) The fisheries department should regulate the mesh size of fishing nets to avoid accidental death of River Dolphin.
- (b) The mosquito net should completely be prohibited for fishing in any part of the river.
- (c) The fishermen should be instructed to avoid use of Dolphin oil to attract the fish for netting.
- (d) Awareness campaign should be stepped up.

(iii) Raids are carried out by the Wild Life Authorities whenever information of illegal capture of dolphin reaches them.

Accident on S.E. Railway

2712. DR. KRUPASINDHU BHOI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the number of accidents have been increasing in Sambalpur and Chkradharpur divisions of the South Eastern Railway;

(b) if so, the number of accidents occurred in the above Divisions between January 1, 1995 and June 1995; and

(c) the measures adopted to curb the increasing number of such accidents?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) The number of consequential train accidents during first six months of 1995 on Chakradharpur Division has come down while on Sambalpur Division it has gone up with reference to corresponding period of 1994.

(b) The number of consequential train accidents on Chakaradharpur and Sambalpur Divisions of South Eastern Railway during the period 1.1.1995 to 30.6.1995 was 7, each.

(c) Some of the measures taken to reduce the number of accidents on Indian Railways, including Chakardharpur and Sambalpur Divisions of South Eastern Railway, are indicated below :

(i) All drivers with less than 10 years active driving service and station staff have been subjected to special screening and those found deficient were given crash training.

(ii) Two high-level safety teams have been making extensive spot checks and inspections of field installations and practices.

(iii) Stringent penalty to the extent of dismissal or removal from service is being imposed on staff causing serious train accidents.

(iv) Elimination of collisions has been made one of the mission areas for the General Managers of the Indian Railways.

(v) Instant Action Groups have been formed on certain nominated trains to check entry of unauthorised passengers in reserved coaches and persons carrying inflammable/explosive material.

(vi) Carriage and Wagon examination of rolling stock has been strengthened and rationalised.

(vii) Overdue track renewals on all important routes are being liquidated.

(viii) Regular inspections are carried out by officers, inspectors and supervisors to ensure that the staff follow the correct rules and procedures.

(ix) Modern safety aids like track circuiting, panel interlocking, axle counters, etc. have been provided to improve safety.

(x) Educating travelling public through audio-visual means and print media about steps to prevent fire in trains.

Forest Land at Munsitheng in South Sikkim

2713. SHRI HANNAN MOLLAH :

PROF. PREM DHUMAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that reserve forest land at Munsitheng in South Sikkim had been acquired by Army and in line thereof land had to be acquired under the Forest (Conservation) Act, 1980;

(b) if so, the details thereof;

(c) whether it is also a fact that the Regional Conservator of Forest has investigated and enquired into the allegations of illegal transfer of forest land by private individuals under the orders of the Ministry and submitted its report confirming their illegal transfer;

(d) if so, the details thereof;